

continue to stay in India and he has been wrongly deported, he can approach the Tribunal, which is a quasi-judicial body, which will look into each case. It is only after the tribunal has gone into the case that the order is finalised.

श्री बलजीत सिंह : गैर कानूनी तौर पर पाकिस्तान से हिन्दुस्तान में लोग दाखिल हुए हैं उन के बारे में क्या सरकार ने इस बात की पड़ताल की है कि वे पाकिस्तान की पालीसियों से तंग आ कर आए हैं या शरारत करने की गर्ज से इधर आये हैं ?

श्री हाथी : जो आ गए हैं और जिन के पास ट्रेवल डोक्यूमेंट्स वगैरह नहीं थे वे तो इल्लोगल इनफिल्ट्रेट्स हैं। इसलिए उन को निकाल रहे हैं।

श्री रामेश्वरानन्द : अभी मंत्री महोदय ने बतलाया कि अवैधानिक रूप से पाकिस्तान के लोग आ रहे हैं और उन को निकालने का यत्न सरकार कर रही है। मेरा निवेदन तो इतना ही है कि जब पाकिस्तान से आ कर लोग यहां घुसते हैं तो सरकार क्या करती रहती है। आखिर सरकार के कर्मचारी बर्हा होते हैं या नहीं। हमारी सीमा का क्या हाल है और यह क्यों होता है ?

श्री हाथी : पिछले दस सालों में जो आ गये हैं हम उन को निकाल रहे हैं।

श्री रामेश्वरानन्द : वे आ क्यों गये जब दूसरी ओर रहते थे।

WRITTEN ANSWERS TO QUESTIONS

Theft of Cars and Scooters in Delhi

*860. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been

drawn to various news items and articles relating to theft of cars and scooters in Delhi alleging the involvement of certain relatives of persons highly placed in Government;

(b) whether it is a fact that the investigations in these thefts have been hushed up on account of the alleged involvement of persons referred to in part (a) above; and

(c) whether a comprehensive statement will be laid on the Table explaining the allegations and the action taken by the Government in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir; some reports regarding one case have come to the notice of Government.

(b) No, Sir.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-4189/65].

All India Service of Scientific Personnel

*861 { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to state:

(a) whether Government have received any recommendations from the Scientific Personnel Committee regarding the creation of an All India Service of Scientific Personnel;

(b) if so, the nature thereof; and

(c) the decision of Government thereon?

The Minister of Education (Shri M. C. Chagla): (a) to (c). No, Sir. The Committee has been wound up.

C.B.I. Report on Orissa Enquiry

*862 { Shri Jashvant Mehta:
Shri Harish Chandra Mathur: